


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

**ORDER**

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1<sup>st</sup> September to 30<sup>th</sup> September, 2023:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1	SH. SAMEER BAJPAI	SPL.JUDGE(PC ACT)(CBI)-14	01.09.2023	
2	SH. PRASHANT KUMAR	SPL.JUDGE(PC ACT)(CBI)-07	02.09.2023	
3	SH. RAKESH KUMAR-III	SPL.JUDGE(PC ACT)(CBI)-02	03.09.2023	Sunday
4	MS. DEEPALI SHARMA	SPL.JUDGE(PC ACT)(ACB)-01	04.09.2023	
5	MS. NEELOFER ABIDA PERVEEN	SPL.JUDGE(PC ACT)(CBI)-22	05.09.2023	
6	SH. MOHD. FARRUKH	SPL.JUDGE(PC ACT)(CBI)-11	06.09.2023	
7	SH. ANIL ANTIL	SPL.JUDGE(PC ACT)(CBI)-15	07.09.2023	Holiday
8	SH. SANJAY KHANAGWAL	SPL.JUDGE(PC ACT)(CBI)-12	08.09.2023	
9	SH. SATISH KUMAR ARORA	SPL.JUDGE(PC ACT)(CBI)-05	09.09.2023	Second Saturday
10	SH. NARESH KUMAR LAKA	SPL.JUDGE(PC ACT)(CBI)-20	10.09.2023	Sunday
11	SH. HASAN ANZAR	SPL.JUDGE(PC ACT)(CBI)-03	11.09.2023	
12	SH. GAGANDEEP SINGH	SPL.JUDGE(PC ACT)(CBI)-04	12.09.2023	
13	MS. NAMRITA AGGARWAL	SPL.JUDGE(PC ACT)(CBI)-21	13.09.2023	
14	SH. BHUPINDER SINGH	SPL.JUDGE(PC ACT)(CBI)-6	14.09.2023	
15	MS. NIYAY BINDU	SPL.JUDGE(PC ACT)(CBI)-13	15.09.2023	
16	SH. JAY THAREJA	SPL.JUDGE (PC ACT)(ACB)-02	16.09.2023	
17	SH. ATUL KRISHNA AGRAWAL	SPL.JUDGE(PC ACT)(CBI)-19	17.09.2023	Sunday
18	SH. ASHWANI KUMAR SARPAL	SPL.JUDGE(PC ACT)(CBI)-08	18.09.2023	
19	SH. ARUN BHARDWAJ	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	19.09.2023	
20	SH. ARVIND KUMAR	SPL.JUDGE(PC ACT)(CBI)-10	20.09.2023	
21	SH. MANOJ KUMAR NAGPAL	SPL.JUDGE(PC ACT)(CBI)-09	21.09.2023	
22	MS. GEETANJLI GOEL	SPL.JUDGE(PC ACT)(CBI)-24	22.09.2023	
23	SH. VIKAS DHULL	SPL.JUDGE(PC ACT)(CBI)-23	23.09.2023	
24	SH. MANOJ KUMAR	SPL.JUDGE(PC ACT)(CBI)-17	24.09.2023	Sunday
25	SH. SANJAY BANSAL	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	25.09.2023	
26	SH. RAJESH KUMAR GOEL	SPL.JUDGE(PC ACT)(CBI)-16	26.09.2023	
27	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)-01	27.09.2023	
28	SH. RAGHUBIR SINGH	SPL.JUDGE(PC ACT)(CBI)-18	28.09.2023	Holiday
29	SH. SAMEER BAJPAI	SPL.JUDGE(PC ACT)(CBI)-14	29.09.2023	Holiday
30	SH. PRASHANT KUMAR	SPL.JUDGE(PC ACT)(CBI)-07	30.09.2023	Holiday

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules.

  
(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.

03:50 P.M.

No.D.R.(Spl.Judges)/RACC/Gaz./2023/ 17538-17592-C

Dated, Delhi the 01/9/2023

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All the Special Judges (PC Act)(CBI/ACB), Rouse Avenue Court Complex, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation and Filing Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

*B. Chaudhary*

Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.